

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.2510/2018

(Arising out of impugned final judgment and order dated 21-08-2017 in WA No. 25200/2009 passed by the High Court Of Judicature At Allahabad)

PRADESHIK SANSKRIT MAHAVIDHYALAYA
ADHYAPAK KALYAN SAMITI & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.5388/2018-EXEMPTION FROM FILING O.T.)

Date : 19-02-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Ms. S. Janani, AOR
Ms. Shruti Bist, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing Official Translation is allowed.

Issue notice.

(ASHA SUNDRIYAL)
COURT MASTER

(CHANDER BALA)
COURT MASTER